AS)

2079

Declaration of Assets and Liabilities

i, 2 anjay Kymar 22nh. rear 2021-fd.
5 1 son/daughter/wife of Lau Jahendan for
aged
service and presently working as Office Afterday
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:
바다 여러 바다 가는 사람들이 가지 않는 것이 없어 내가 하다. 사이 회사 사이 사이 가는 사고 하는 사이 하는 것이 되었다. 이번 사이 가지 않아 있다.

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Si No	o. Description	Self	Spouse	Dependant-	1 Dependant-	Dependant-3
(i) Cash	10,5m	Name(S)	Name	Name	Etc. Name
(ii	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	al		NIL	ルデー	NJL
(iii)	Bonds, Debentures and Shares in companies	1/2/	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-8479-	MIL	NIL	NIL	113[
(v)	Motor Vehicles (details of make, etc.)	INIT	NIL	1J]L	NIL	137 [
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIT
vii)	Other assets, such as values of claims / interests	NIL	INTL	NIL	15.L	ŊĵĹ

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

No.	. Description	Self	Spouse	Dependant-1	Dependant-2	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NJL	Name(S)	1JTL	Name	Dependant- Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1 VIIL	NIL	NTE	NIL.	1351
	Buildings (Commercial and residential) Location(s)	NJL	NIL	NIL	NIL	MIL
	Extent (Total measurement) Current market value	JIL	NIL	NIL	NIL	IT
ir	Others (such as nterest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as on	
(i) Loans from Banks	G. Department (s)	100	
(ii) Loans from financial institutions	9.10.1	pinoina	
(iii) Government Dues: (a) dues to departments dealing with government accommodation	AITL	1371	
(b) dues to departments dealing with supply of water	NIL	171	
(c) dues to departments dealing with supply of electricity	NIL	INIL	
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of water	

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	(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PANN)	DEUPS 2568F	NA
	indicate the assessment year upto which Wealth Tax return filed 1	MIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIT
	business] (iv) Property Tax	10/1	NIT

Personal Detail GPF/CPF/PRAN No. Gender Date of Birth Class/Group (A/B/C) Cadre Office Afferdent. Behar nother papile. (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District atter popularan. I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sanday Human Sinha

Name of Employee: Sanday Kuman Sinha

Designation: Affice Affecting

Department: Bitar Not ben sobte, faty.

Note:

Date: 10 - 2 - 2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.